

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH

(CAA)-186(PB)/2017

IN THE MATTER OF:

M/s Gamma Gaana Limited  
And  
M/s Times Internet Limited

.... APPLICANT / PETITIONER  
.... RESPONDENT

SECTION:

Under Section 230-232

Order delivered on 18.08.2017

Coram:

R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)

For the APPLICANT / PETITIONER :- Mr. Abhishek Saith, Advocate

For the RESPONDENT :-

**ORDER**

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the request made by the petitioner, the matter is posted for hearing on 1<sup>st</sup> September 2017.

Sd/-  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)